

**From**

**Vikas Kunvar Srivastava, HJS,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**Sri Sandeep Mittal,  
Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Govt. of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085**

**No. 267 /JR(S)/2014**

**Dated:Allahabad: August 07, 2014**

**Subject: Nomination for training Courses at the Institute.**

**Sir,**

With reference to your letter no. 20/02/2014-NICFS dated 30.06.2014 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.**

<b>Sl. No.</b>	<b>Name of Officer(s) S/Sri</b>	<b>Designation &amp; Present Place of Posting</b>	<b>Programme Name and Date</b>
1.	Smt. Yashmin Akbar	Civil Judge (Junior Division), Aligarh	Seminar on Crime against Senior Citizens from 08.10.2014 to 10.10.2014
2.	Satish Chandra Sharma	Special Judge/ Additional District & Sessions Judge, Meerut	Course on Drug Law Enforcement and Forensic Science from 13.10.2014 to 17.10.2014
3.	Km. Poornima Pathak	Additional Civil Judge (Junior Division), Kanpur Nagar	Course on Examination of Security Documents and Electronic Printouts from 27.10.2014 to 31.10.2014
4.	Mritunjay Srivastava	Additional Civil Judge (Junior Division), Lakhimpur Kheri	Induction Course in Forensic Science from 10.10.2014 to 28.10.2014
5.	Yogendra Singh-II	Additional District & Sessions Judge, Bareilly	Course on Latest Techniques in Forensic Investigation from 10.11.2014 to 15.11.2014
6.	Smt. Prem Kala Singh	Presiding Officer, Nagar Mahapalika Tribunal, Lucknow	Seminar on Prevention & Control of Corruption from 17.11.2014 to 19.11.2014
7.	Pradeep Kumar Consul	Additional District & Sessions Judge, Auraiya	Course on Expediting Justice through Research from 24.11.2014 to 28.11.2014

8.	Smt. Shweta Srivastava	Judicial Magistrate, Barabanki	Course on Correctional Administration from 01.12.2014 to 05.12.2014
9.	Anurag Sharma	Civil Judge (Junior Division), Bulandshahar	Course on Forensic Aspects of Fire and Arson Investigation from 08.12.2014 to 12.12.2014
10.	Smt. Noori Ansar	Additional Civil Judge (Junior Division), Gonda	Course on Crime Scene Evidence from 15.12.2014 to 19.12.2014
11.	Nand Lal	Additional District & Sessions Judge, Allahabad	Seminar on Delay in Criminal Trial from 22.12.2014 to 24.12.2014

Yours faithfully,

Sd/-

**I/c Joint Registrar (Judicial) (Services)**

**No. 267 (i)/JR(S)/2014 Dated: August 07, 2014**

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Aligarh, Allahabad, Auraiya, Barabanki, Bareilly, Bulandshahar, Gonda, Kanpur Nagar, Lakhimpur Kheri & Meerut with the request that kindly to direct the officer concerned to report at the said Institute for participation in concerned training programme and watch the website of NICFS that is [www.nicfs.nic.in](http://www.nicfs.nic.in) in regard to acceptance of their nomination and the information in respect of (a) Name of Course (b) Name/ Designation of the Officer (c) Contact details of nominee (Viz. Cell Number & E-mail ID) be sent to the Director, LNJN, Institute of Criminology & Forensic Science, Govt. of India, Delhi, under intimation to the Court.
3. Smt. Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow with the request that kindly to report at the said Institute for participation in concerned training programme and watch the website of NICFS that is [www.nicfs.nic.in](http://www.nicfs.nic.in) in regard to acceptance of their nomination and the information in respect of (a) Name of Course (b) Name/ Designation of the Officer (c) Contact details of nominee (Viz. Cell Number & E-mail ID) be sent to the Director, LNJN, Institute of Criminology & Forensic Science, Govt. of India, Delhi, under intimation to the Court.
4. The O.S.D./ I/c Computer Centre, High Court, Allahabad.

Sd/-

**I/c Joint Registrar (Judicial) (Services)**